

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3649
ANSWERED ON:18.03.2015
HOUSING FOR PF ACCOUNT HOLDERS
Patole Shri Nanabhau Falgunrao

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has taken a decision to construct and allot affordable houses to the Provident Fund (PF) account holders by the year 2022;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO)

(a) to (c): No, Madam. In pursuance of the Government's goal of providing "Housing to All" by 2022, however, this Ministry is in the process of launching a comprehensive Mission provide assistance to States/UTs for providing housing to slum dwellers and urban poors.